

Date

Office Report

CA-76/90

Orders

13.3.1990.

Present: Shri T.S. Upadhyay, Counsel for the applicant.

The learned counsel for the applicant seeks to withdraw the applicant as the relief sought for has been granted to the applicant.

In view of the same, the application is dismissed as withdrawn.

*I.K. Rasgotra*  
( I.K. Rasgotra )  
Member (A)

*T.S. Oberoi*  
( T.S. Oberoi )  
Member (J)